

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 393 of 2018

&

IA No. 1888 of 2018

Dated : 20.05.2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Mumbai Electric Workers Union

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Hasan Murtaza
Mr. Salim Inamdar
Ms. Divya Anand
Mr. Kartik Anand for R-2

ORDER

List the matter for hearing on **05.08.2019.**

**(S. D.Dubey)
Technical Member**

pr/kt

**(Justice Manjula Chellur)
Chairperson**